## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1237 ANSWERED ON:28.07.2015 Irregularities in Cooperative Societies Devi Smt. Rama;Maurya Shri Keshav Prasad

## Will the Minister of AGRICULTURE be pleased to state:

(a) whether there are reports of irregularities in disbursement of funds in various cooperative societies including IFFCO, NCCF, NAFED, KRIBHCO and NCUI in the country;

(b) if so, the details thereof;

(c) whether the Government has directed the competent authorities of cooperative societies of the concerned States to take action against the errant officials in the societies and if so, the response of the concerned authorities thereto;

(d) whether the Government has chalked out any comprehensive policy for making the cooperative societies transparent and useful; and

(e) if so, the details thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(a): No, Madam.

(b): Question does not arise.

(c): No, Madam.

(d): Cooperative societies is a State subject under Entry 32 of the State list (Second List) of seventh schedule of the Constitution.

(e): Question does not arise.

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